

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Professor Shamsuddin Mohammed Rela
Vs
Ravindranath GE Medical Associates Pvt Ltd
& 3 Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; IA/2(CHE)/2023

ORDER

Present: Ld. Counsel Shri. R Venkatavaradan for the Applicant.

Ld. Counsel Shri. Sankaranarayanan for Respondent No. 1.

Ld. Counsel Shri. T K Bhaskar for Respondent No. 2.

File taken up during pre-lunch session, since post lunch both the members have to hold Court No. 2.

It is already 1.25 pm, no time is left.

List the petition and applications for further arguments on **07.08.2024**.
(physical hearing at 2.30 pm)

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)